

DAILY BOARD

CORAM : H. H. THE SPECIAL JUDGE SHRI P. R. SITRE,

COURT ROOM NO.26

Sr. No.	Case No.	Name of Parties	Name of Adv.
1.	MCOG Spl. Case 18/18	Kalawa police stn. V/s Satish S. Mangle	Adv. Shirsat
2	NIA Spl. Case 01/16	State (NIA) V/s Pragya Singh Thalur & Ors.	Adv. J. T. Mishra & Ors.

Sheristedar,
C.R.No.26.